

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1669
ANSWERED ON 03/08/2026

FUNDS RELEASED FOR JAL JEEVAN MISSION FOR KARNATAKA

1669. SHRI AJAY MAKAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the Central share due to Karnataka under the Jal Jeevan Mission (JJM) and the amount released and pending as on date;
- (b) the reasons for delay in release of the pending Central share;
- (c) the revised timeline for achieving full functional household tap connections in the State of Karnataka; and
- (d) whether any policy for retrofitting and augmentation of completed works has been approved?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country to have assured potable water through tap connection at a service level of 55 litre per capita per day (LPCD), of prescribed quality (BIS:10500), on regular and long-term basis.

Drinking water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with the respective State/UT Governments. The Government of India supports the States by providing technical and financial assistance only.

The year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Karnataka since 2019-20 is as under:

(Amount in Crore)

Year	Central share					State Expenditure
	Opening Balance	Fund allocated	Fund Drawn	Available fund	Expenditure	
2019-20	26.61	546.06	546.06	572.67	491.01	298.7
2020-21	81.65	1,189.40	446.36	528.01	349.62	428.26
2021-22	178.39	5,008.80	2,504.40	2,682.79	1,418.68	1,567.62
2022-23	1,264.11	5,451.85	2,725.93	3,990.04	2,807.73	3,240.51
2023-24	1,182.31	12,623.37	4,966.62	6,148.93	5,266.74	6,106.10
2024-25	882.2	3,804.41	570.66	1,452.86	764.14	10,078.54
2025-26	688.71	-	-	688.71	-	5,083.72

Source: JJM-IMIS

In March, 2026, Cabinet has approved the extension of JJM period up to December, 2028 with enhanced outlay and restructured implementation focusing on structural reforms in rural drinking water supply sector under JJM 2.0.

In Financial Year 2026-27 under JJM 2.0, an amount of Rs. 5,826.16 Crore has been tentatively allocated to the State of Karnataka for utilization towards the works taken up under JJM as per operational guidelines for implementation of JJM 2.0.

So far in Financial Year 2026-27, under JJM 2.0, an amount of Rs. 795.73 Crore has been released to State of Karnataka as reimbursement of central share against Additional State Expenditure incurred by State during the period between the conclusion of the previous phase of JJM and the commencement of JJM 2.0, incurred for providing functional household tap connection to every rural household. Further, under JJM 2.0, an amount of Rs. 47.30 crore has been drawn by the State through SNA-SPARSH against the mother sanction of Rs. 196.16 crore for ongoing works.

As per the Operational Guidelines for Jal Jeevan Mission 2.0, no Central assistance shall be provided for retrofitted schemes and any pending liabilities under such schemes shall be met by the respective state governments from their own financial resources.
